

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3240
ANSWERED ON:23.08.2011
BAN ON PESTICIDES
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) the names of such companies which are involved in misbranding of pesticides in terms of the Insecticide Act, 1968;
- (b) the details of the banned pesticides/ insecticides which samples were seized by the Government;
- (c) whether the Government has also received complaints from public representatives and others in this regard; and
- (d) if so, the details thereof and the action taken/being taken by the Government against these companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): Four samples of M/s. Crystal Phosphates Ltd. were found misbranded in terms of the provisions of the Insecticides Act, 1968.
- (b): Samples of Carbofuran 3% CG, Carbendazim 12% + Mancozeb 63% WP and Tricentanol GR-0.05% of M/s. Crystal Phosphates Ltd. were found misbranded. These pesticides are not banned in India.
- (c) & (d): Yes, Madam. Necessary action has been initiated against the company by the concerned Insecticide Inspectors as per provisions of the Insecticide Act, 1968.